

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S PYTEX JEWELLERS PRIVATE LIMITED OPERATING IN
MANUFACTURING & TRADING OF JEWELLERY AT DELHI
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Pytex Jewellers Private Limited CIN: U27205DL2006PTC154403
2.	Address of the registered office	Unit No. 200, A-9, GDITL Northex Tower, Ring Road, Netaji Subhash Place, Pitam Pura, Delhi -110034.
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Delhi
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	Rs. 164,501,433.20 (As per the audited Balance Sheet of FY 20-21)
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought by sending an E-mail on: cirppytexjewellers@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought by sending an E-mail on cirppytexjewellers@gmail.com
10.	Last date for receipt of expression of interest	06.10.2022
11.	Date of issue of provisional list of prospective resolution applicants	15.10.2022



12.	Last date for submission of objections to provisional list	20.10.2022
13.	Process email id to submit EOI	cirppytexjewellers@gmail.com

Date:21.09.2022
Place: New Delhi



Pankaj Khetan
Deemed Resolution Professional
(In the matter of M/s Pytex Jewellers Private Limited (under CIRP)
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